

National Company Law Tribunal

Allahabad Bench

CP NO. 190/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: M/s V/s Infotech Pvt Ltd V/s ROC Kanpur

SECTION OF THE COMPANIES ACT/I & B CODE: U/S 252 of the Companies act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Monica Nanda	PCS	Petitioner	
2.	Krishna Dev Vyas	Adv.	ROC	

CA No. 190/ALD/2017

Ms. Monica Nanda, PCS for the petitioner. Sri Krishna Dev Vyas, CGSC for ROC, Kanpur.

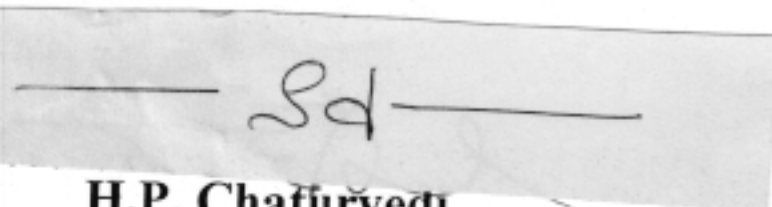
In the present matter, report of ROC received through post on 22nd Feb. 2018. A copy thereof be provided by the Registry to the learned CGSC as well as to the petitioner counsel.

Petitioner is at liberty to file rejoinder to the report of the ROC, if any, by two weeks.

The matter to be listed on 7th March 2018.

Date: 08/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)